## Annexure-7 Name of the corporate debtor: Furnace Fabrica India Limited; Date of commencement of CIRP 01.11.2023 List of operational creditors (Government dues)

As On 14.12.2023

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		•				Amount of contingent	Amount of any mutual dues,	Amount of claim under verification	Amount of claim not	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim Provisionaly admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	claim	that may be set off		admitted	
	Assistant Commissioner GST Raigarh Division	Central	13.11.2023	5,86,85,331		Dues/Excess Input	NO	NA	-	0	-	0	
	Assistant Commissioner ST, Tutucorin Tamilnadu	State	12.12.2023	95,61,194		VAT Dues	NO	NA			95,61,194	0	
3	Dy. Commissioner of State Tax, Mazgaon, Maharashtra	State	13.12.2023	13,86,22,212		VAT Dues	NO	NA			13,86,22,212		
4	Dy. Director, ESIC, Errnakulam Kerla	State	14.11.2023	4,92,828		ESIC	NO	NA			4,92,828		
4				20,73,61,565.00	5,86,85,331.00	-	-	-	-	-	14,86,76,234.00	-	